

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 133/BB/2020	For final hearing	Sec 241-242 of CA 2013	Mr. Nisarg Nirmal Kumar	K Chethan Kumar	Skillfinity Technologies Pvt Ltd	Krishna Mohan CA

ADVOCATE FOR PETITIONER/s:

K Chethan
Adv. for Pet 1
9902925762.

ADVOCATE FOR RESPONDENT/s:

Krishna
PCS For Respondent
Ph:- 9902572342

ORDER

Heard Shri K. Chethan Kumar, learned Counsel for the Petitioner and Shri Krishna, learned PCS for the Respondent.

The learned Counsel for the Petitioner requests time to file rejoinder.

Post the case on **16.04.2021** for final hearing.

Shri

MEMBER (T)

Krishna

MEMBER (J)

Shruthi

Verified

Court Officer